

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No.71/MP/2021

Subject : Petition seeking directions to the Respondents for clearing the outstanding bills from August, 2011 to December, 2012 along with interest.

Petitioner : NILE Limited (NILE)

Respondents : Transmission Corporation of Andhra Pradesh Ltd. (APTRANSCO) and Ors.

Date of Hearing : **14.1.2025**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Parties Present : Shri Pramarth Gupta, Advocate, NILE
Shri Sidhant Kumar, Advocate, AP Discoms
Ms. Ekssha Kashyap, Advocate, AP Discoms

Record of Proceedings

At the outset, the learned counsel proxy counsel for the Petitioner prayed for an adjournment on the grounds of the non-availability of the arguing counsel. Considering the said request, the Commission adjourned the matter.

2. The Petition will be listed for hearing on **8.4.2025**.

By order of the Commission
Sd/-
(T.D. Pant)
Joint Chief (Law)